

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-48/2017/1064/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Biswajit Chakraborty,
Special Judge, CBI, Assam,
Addl. Court No. II, Chandmari, Guwahati.

Dated Guwahati, the th 6 February, 2023.

Sub:- **Special Casual Leave.**

Ref:- Your letter No.SPL/CBI/Addl-II/143-2022/48 dated 03.02.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave on 09.02.2023 & 10.02.2023 with station leave permission, alongwith official vehicle, at own cost, from the evening of 08.02.2023 till the morning of 13.02.2023**, as prayed for. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati and in his absence the Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-48/2017/1065-1066-1067/A, dated , 06-02-2023

Copy to:

1. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
2. The Special Judge, CBI, Addl. Court No. III, Chandmari, Guwahati.
3. The Project Manager, Gauhati High Court


JT.REGISTRAR (VIGILANCE)